

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 82 of 2013

Dated : 8th August, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Eastern India Power Tech. Ltd.Appellant (s)
Versus
Assam Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. Manu Seshadri
Ms. Deepti Sarin

Counsel for the Respondent (s): Mr. Heshu Kayina for R.1
Ms. Swapna Seshadri for R-2

ORDER

Learned counsel for the State Commission wants to file reply. He is permitted to file the same on or before 23rd August, 2013 after serving copy thereof on the other side.

Learned counsel for the appellant seeks to file rejoinder. He is permitted to file the same by 29th August, 2013 after serving copy thereof on the other side.

Post the matter for hearing on **10th September, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**